New Industrial Policy

1111. SHRIMATI AMBIKA SONI:

DR. T. SUBBARAMI REDDY:

Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

- (a) whether Government has finalized new Industrial Policy aiming at boosting manufacturing sector growth, foreign technology transfer, etc.;
 - (b) if so, the details thereof;
 - (c) if not, by when the new Industrial Policy will be ready for implementation;
- (d) whether Government would consider providing incentives to the industries and institutions using artificial intelligence, robotics etc.;
 - (e) if so, the details thereof; and
- (f) whether any Steering Committee would be formed to effectively implement the policy?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY (SHRI C.R. CHAUDHARY): (a) to (f) Government has decided to formulate a new Industrial Policy which would be a roadmap for all business enterprises in the Country. The need for a new industrial policy to address the existing challenges and take advantage of the future opportunities has been felt due to the rapidly changing landscape of manufacturing and services, as well as in the light of the new technologies and business models which are prevalent now. In this regard, consultations have been held with stakeholders to get their ideas and feedback. Keeping in view all such inputs, a new Industrial Policy is under consideration of the Government.

Progress in the field of marine food exports

1112. SHRI V. MURALEEDHARAN: Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

- (a) the progress made in the field of marine food exports during the last three years by the country;
- (b) whether Government has received any representation from the marine food exporters regarding their problems, if so, what redressal measures have been taken so far, and

(c) the measures that have been taken by Government for the welfare of the manpower employed in the marine food processing units?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY (SHRI C.R. CHAUDHARY): (a) The export of marine products for the last three years are continuously increasing. The export details for the last 3 years with growth is mentioned in the table below:-

Export	of r	narıne	products	0	2015-18	
						•

Q: Quantity in MT,		V: Value	e in ₹ crore,	\$: US Dollar Million	
78-		2015-16	2016-17	2017-18	Growth%
Total	Q	945892	1134948	1377244	21.35
exports	V	30420.8	37870.9	45106.9	19.11
	\$	4687.94	5777.61	7081.55	22.57

- (b) Yes Sir. Department of Commerce as well as Department of Animal Husbandry Dairying and Fisheries have received representation from the Seafood Exporters Association of India (SEAI) regarding issues pertaining to export/import of fisheries products from time to time and necessary measures have been taken by both the Departments for redressal of their problems. Further, since the activities like development of aquaculture, fishing harbours etc. require the active involvement of the concerned State Government, Department of Commerce through MPEDA is pursuing the matter with the State Governments.
- (c) MPEDA does not have schemes for welfare measures and that comes under the purview of relevant labour laws.

'Invest India' Programme

1113. SHRI G. C. CHANDRASHEKHAR: Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

- (a) whether Government has launched 'Invest India' with FICCI for promoting foreign investments in the country;
- (b) if so, the year-wise details and current status thereof including funds allocated by DIPP to FICCI;
- (c) the year-wise and sector-wise details of schemes/programmes and their achievements so far in terms of FDI inflows;